

†[HAJ PILGRIMS

190. SHRI V. M. CHORDIA: Will the PRIME MINISTER be pleased to state:

(a) what was the number of persons who asked for Government's permission for Haj pilgrimage last year;

(b) how many of them could proceed for Haj; and

(c) what are the reasons for not permitting all the persons referred to in part (a) above?]

प्रधान मन्त्री तथा वदेशिक कार्य मन्त्री
(श्री जवाहरलाल नेहरू): (क) २१,०५२

(ख) १५,१३४ (जिसमें बच्चे भी शामिल हैं)

(ग) चूँकि विदेशी मुद्रा की कठिनाइयों को देखते हुए भारत सरकार ने इन यात्रियों की अधिकतम संख्या १५,००० निश्चित कर दी है।

†[THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) 21,052.

(b) 15,134. (including infants).

(c) Due to the ceiling of 15000 laid down by the Government of India considering foreign exchange difficulties.]

BARRACKS IN MORAR CANTONMENT

191. SHRI R. S. KHANDEKAR: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that some newly constructed barracks in Morar Cantonment recently cracked and fell down;

(b) if so, what are the causes therefor; and

(c) what is the amount of loss incurred thereby and who bore the loss?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) Portions of certain unplastered walls of 9 incomplete and roofless barracks under construction, collapsed during May, 1963.

(b) The walls collapsed due to a high velocity storm.

(c) Since the barracks were in the process of construction at the time of collapse, and were on the charge of the contractors, whatever loss occurred, has to be borne by the contractors. In view of the fact that Government have not incurred any loss thereon, no assessment of loss was made.

REORGANISATION OF THE INDIAN MISSIONS IN SOUTH-EAST ASIA

192. SHRI BHUPESH GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether any steps for reorientation of the diplomatic work and for reorganisation of the Indian missions in the South-East Asia have been taken by Government following the recent conference of Indian diplomats held in New Delhi from that region; and

(b) if so, what are those steps?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) and (b) The Conference of Heads of Missions in South East Asian countries was held mainly to discuss the political situation in the countries of this area and to consider the situation arising out of the Chinese aggression on our borders.

Various steps to improve our publicity such as dubbing of documentaries in local languages, quicker production of documentaries and news films, improvement of the present morse transmissions to ISI posts with the help of a special telex equipment,

arrangements for increased production of publicity material in local languages etc. are always under active consideration. However, no general reorganisation as such of the Missions is contemplated.

**REPORT BY PLANNING COMMISSION
MEMBER ON PROBLEM OF DACOITIES
IN MADHYA PRADESH, UTTAR
PRADESH AND RAJASTHAN**

193. SHRI R. S. KHANDEKAR:
Will the Minister of PLANNING be
pleased to state:

(a) whether it is a fact that one of the Members of the Planning Commission has submitted a detailed report to the Planning Commission on the problem of dacoities in Madhya Pradesh, Uttar Pradesh and Rajasthan;

(b) if so, what are the details of the report; and

(c) what action Government have taken as a result of the report?

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR AND EM-
PLOYMENT AND FOR PLANNING
(SHRI C. R. PATTABHI RAMAN): (a)
No, Sir.

(b) and (c) Do not arise.

REGISTRATION BY A SENIOR OFFICIAL
FROM I.F.S.

194. SHRI A. M. TARIQ: Will the
PRIME MINISTER be pleased to state:

(a) whether any senior official belonging to the Indian Foreign Service and stationed in Austria has resigned from the service recently; and

(b) if so, the name of that official and the reason for his resignation and whether the resignation has been accepted?

THE PRIME MINISTER AND MIN-
ISTER OF EXTERNAL AFFAIRS
(SHRI JAWAHARLAL NEHRU): (a) Yes.

(b) Shri Arthur S. Lall, India's Ambassador to Austria, submitted his resignation on personal grounds in the 3rd week of May, 1963, reiterating his earlier request made some time in the autumn of 1961 for permission to resign from service. He requested to be permitted to hand over charge on the 31st July, 1963. His resignation has been accepted by the Government.

**पाकिस्तान का भारत पर हमला करने
का इरादा**

१९५. श्री ए० बी० वाजपेयी : क्या
प्रधान मंत्री यह बताने की कृपा करेंगे
कि :

(क) क्या उनका ध्यान पंजाब के
मुख्य मंत्री, सरदार प्रताप सिंह कैरों के
उस वक्तव्य की ओर आकृष्ट किया गया
है जिसमें उन्होंने कहा है कि भारत-चीन
संघर्ष के दिनों में पाकिस्तान ने भारत पर
आक्रमण करने की तिथि निश्चित कर दी
थी ; और

(ख) यदि हाँ, तो क्या इस सम्बन्ध
में भारत सरकार को कोई जानकारी
है ?

**†[PAKISTAN'S INTENTION TO ATTACK
INDIA**

195. SHRI A. B. VAJPAYEE: Will
the PRIME MINISTER be pleased to
state:

(a) whether his attention has been
drawn to a statement made by
Sardar Pratap Singh Kairon, Chief
Minister of the Punjab, in which he
has stated that Pakistan had fixed
the date for launching an attack on
India during the days of Sino-Indian
struggle; and

(b) if so, whether the Government
of India have any information in this
regard?]

† [] English translation.